

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Hearing

C.P.No.12/KB/2016

I.A-62/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th July, 2017, 10.30 A.M

Name of the Company	Tapasiddha Roy & Anr -Versus- Chandima Construction Centre Pvt.Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anirban Roy Adv.

2. Swapne Choudhury Adv.

3. Rejesh Upadhye Adv.

for petitioner

04.07.2017- C.P.No.12/KB/2016 (I.A.62/2016) – Tapasiddha Roy & Anr. Vs. Chandima Construction Centre Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioner(s) are present.

Ld. Lawyer appearing on behalf of the petitioner prayed for some time as his senior is out of station. As a last chance, time is allowed. No further time will be allowed. She is at liberty to file written notes by next date. The Interim Order passed earlier be extended

Fixed on 21.07.2017.

(Sd/-)

MANORAMA KUMARI
MEMBER(J)